

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1094/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017


NAME OF THE PARTIES:

Mr. Makalu Trading Ltd.  
V/s.

Mr. Topworth Urja & Metals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

|    |                         |                                                                                                    |                                                                                       |
|----|-------------------------|----------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------|
| 17 | Mustafa Doebor (80 Adv) | a/w Mayurkhand epurba<br>Dinesh Jureba, Rishabh<br>Jais ani, Hitesh Agarwal<br>for Corporate Debut |  |
|----|-------------------------|----------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------|

ORDER

CP No.1094/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for tomorrow on 29.6.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)